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Title: Request to fix the MRP's of farm machineries for the benifit of farmers.

**\*SHRI Y. DEVENDRAPP (BELLARY):** Hon'ble Chairperson, Madam thank you very much for allowing me to raise an issue pertaining to fix the Maximum Retail Price for farm machineries.

My Lok Sabha constituency Bellary is in Karnataka state. Our farmers all over the country are largely dependent on farm machineries, without which it is very difficult to take up agriculture now a-days. Therefore I would like to request the government to take steps to fix the MRPs of farm machineries and publicize it in the websites of both the government departments and the manufacturing companies. I also request the union government to bring such a law in the next session of Parliament. So that interest of our farmers in the country would be protected. Considering the present phenomenon of the agriculture sector of the country, it is impossible to take up farming without machineries. Therefore the government should issue directions to the manufacturing companies of agriculture equipments to display all the prices of the farm machineries in the companies' own websites. And the price of each machinery along with the maintenance charges should be displayed in the respective equipments such as tractor, power tiller, combined harvesters, rotovators and paddy planters, sugarcane cutting machineries etc, in the showrooms for the benefit of farmers.

I humbly submit to all the hon'ble members of the House to support this issue and urge the government to do needful in this regard to help the farming community of the country. Thank you.